

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
INDORE BENCH
AHMEDABAD**

I.A. No. 291/NCLT/AHM/2019

In

C.P. (I.B.) No.131/9/NCLT/AHM/2018

In the matter of:

Committee of Creditors of
Madhya Bharat Phosphate Private
Limited
Through Punjab National Bank
Malik Market Branch
Opposite Durga Mandir, Hamidia
Road, Bhopal-462001.

.... Applicant

Versus

Shri Jagdish Kumar, Resolution
Professional
Madhya Bharat Phosphate Pvt. Ltd.
E-10A, Kailash Colony, Greater
Kailash-I, New Delhi-100048.

..... Respondent No.1

DCM Shriram Limited
1st Floor, Kanchenjunga Building,
18, Barakhamba Road, New Delhi-110001

....Respondent No.2

Shree Pushkar Chemicals and Fertilizers Ltd.
301/302, 3rd Floor, Atlanta Centre,
Sonawala Road, Goregaon(East)
Mumbai-400063

....Respondent No.3

Order delivered on 05.03.2020

**Coram: Hon'ble Mr. Harihar Prakash Chaturvedi, Member (J)
And
Hon'ble Mr. Prasanta Kumar Mohanty, Member (T)**





Appearance:

Ms.Natasha Dhruman Shah, Advocatefor the Applicant
Mr/Ms. Aalay Shah, Advocate for Thakkar & Pahwa Advocates,
Applicant in IA 83 of 2019
Mr.Sanjay Majmudar and Dr.Hiten Parikh, PCA for Successful
Resolution Applicant

[Per: Mr. Prasanta Kumar Mohanty, Member(T)]

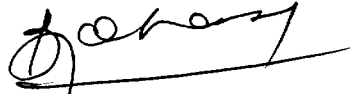
The Applicant has filed the present I.A. No.291 of 2019 in CP(IB) No.131/9/NCLT/AHM/2018 before this Adjudicating Authority under section 60(5) of the IBC,2016 **seeking permission of this Adjudicating Authority:**

- (i) To dispose of the present application before the final adjudication of I.A No.83 of 2019;
- (ii) To direct the Respondent No.3 to open a new account with a Nationalized Bank as may be directed by this Hon'ble Tribunal and deposit the amount offered in the Resolution Plan or any amount that this Hob'ble Tribunal may deem fit till the final adjudication of Interlocutory Application No. 83 of 2019.

We do not find any merit in this **I.A. No.291 of 2019 in CP(IB)No.131/9/NCLT/AHM/2018** filed under Section 60(5)

of the Insolvency and Bankruptcy Code, 2016, hence, Prayers sought for in this **I.A. No.291 of 2019 are rejected.**

This Order is as to No Cost.



**(Prasanta Kumar Mohanty),
Adjudicating Authority
Member(T)**



**(Harihar Prakash Chaturvedi),
Adjudicating Authority
Member(J)**

JK